

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3855  
ANSWERED ON:17.04.2002  
EGMONT TREATY  
IQBAL AHMED SARADGI

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) the number of countries which has signed the 'Egmont' treaty;
- (b) whether the U.S. is in favour of India and Pakistan joining the 'Egmont' treaty, under which member countries are obliged to share financial information to effectively crack down on funding of terrorist activities;
- (c) if so, whether India has agreed to the U.S. suggestion;
- (d) if so, whether this will help India in checking Pakistan funding the anti-terrorism activities; and
- (e) if so, the details thereof?

**Answer**

THE MINISTER OF EXTERNAL AFFAIRS (SHRI JASWANT SINGH)

- (a) There is no Egmont Treaty. There is, however, the Egmont Group, comprising 58 Financial Intelligence Units (FIUs) and other agencies representing governments, for the purpose of information sharing on money laundering.
- (b)&(c) During the last meeting of the India-U.S. Joint Working Group on Counter-terrorism in January 2002, it was agreed that India's participation in the Egmont Group will considerably enhance international counter-terrorism efforts in the financial sector.
- (d)&(e) India's participation in such a grouping will facilitate better access to information regarding the flow of illegal money across national borders that fund terrorist activities.